## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 52(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s. Sh. Sanjay Agarwal & Anr. V/s. M/s. Meghalaya Fin-lease Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION

Akhilesh Shrivartava Potobones AC Manjulika Pal Advocate Petitiones Manjulika Pal

SATWINDER SINGH, ADV

CAURAU UARMA, ADU

VOA CATTAO SUJOY

CHAWLA, ARBER 29M

Respondents - So

Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

To come up on 08.08.2016 at 10.30 a.m.

(Ina Malhotra) ember Iudicial

SdL

(R. Varadharajan) Member Judicial

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